

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2877
TO BE ANSWERED ON- 12/12/2024

HOUSING AND EDUCATION FOR PVTGs

2877. SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has fully implemented housing and educational programmes sanctioned for Particularly Vulnerable Tribal Groups (PVTGs) including the construction of 200 housing units for the Chenchus Tribe and 50 model GP schools;
- (b) if so, the details thereof and if not, the reasons for the delay;
- (c) the status of utilization of the amount of Rupees 5032.5 lakhs allocated for PVTG housing projects;
- (d) whether Rupees 4524.38 lakhs remain unreleased as per recent correspondence and if so, the reasons therefor; and
- (e) the timeline for ensuring the release and effective utilization of these pending funds?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (e): For socio-economic and holistic development of PVTGs, the Ministry of Tribal Affairs was implementing scheme of “Development of PVTGs” wherein funds are provided to the concerned State Government / UT on the basis of their proposals for Conservation cum Development (CCD) plans. Under the scheme, the execution and implementation of the sanctioned projects / activities is the responsibility of the concerned State Government. During FY 2022-23, the following approvals were given to the State Government of Telangana under the said scheme:

S. No.	Scheme	PAC approved amount
1	Housing programme for Chenchus (Total: 200 Units; Unit Cost Rs.4.00 lakhs)	800.00
2	Model GP Schools in PVTG Habitations Total Units-50 (@4.00 Lakhs)	200.00
3	Construction of Houses for PVTGs (Total 2013 units; Unit Cost Rs.2.50 Lakhs)	5032.50
	Total	6032.50

During FY 2022-23, funds were approved to State Govt. of Telangana and in accordance with SNA procedure 25% of approved amount i.e. Rs. 1508.125 lakhs was released to the State Government during 2022-23. State Government of Telangana has informed that all works have been executed and has submitted the utilization certificates thereof and as per PFMS report, as on date there is SNA balance of Rs.97.97 lakhs with the State. Further release of committed liabilities of Rs.4524.375 lakhs to State Government is subject to compliance of SNA procedure and conditions stipulated by PAC for the State Government while approving the project.
